

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 29.07.2021 (THURSDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10.30AM**

**In the Court of Hon'ble Mr. Justice Venugopal M, Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)**

## **For Admission (Fresh cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT)(CH) (Ins) No. 148/2021	Haldia Petro Chemicals Ltd Vs Sairamesh Kanuparthi IRP of Coastal Oil and Gas Infrastructure P Ltd & 4 ors	Raj Jhabakh Preethi Mohan Ranjana	
2.	Comp App (AT)(CH) No. 26/2021	Sairamesh Kanuparthi RP of Coastal Oil & Gas Infrastructure P Ltd V V Mahesh. Liquidator of Nagarjuna Oil Corporation Ltd & 26 Others	Algo Legal	

## **For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
3.	Comp. App (AT) (CH) No.07/2021/TR	Samruddhi Investors Services Pvt. Ltd Vs 3A Capital Services Ltd & others	S. Abhishek Iyer Anrirudh Wadhwa Lakshya Kampani	Manish K Choudhary R1 Y. Surya Narayana – R2 –R5
4.	Comp. App (AT) (CH) No.11/2021	Anjana Sanghi & 2 others Vs 3A Capital Services Limited & 11 others	Y. Suryanarayana	
5.	Comp App (AT)(CH) No. 16/2021	E To E Transportation Infrastructure Private Limited V Zephyr Peacock India & another	Kanti Mohan Rustagi Antony R Julian	Rishab Jain PCA – R1
6.	Comp App.(AT) (CH) (Ins)No. 60/2021	Chennai Chengulpet Tannery and Footwear General Workers Union & 4 others V Kavitha Surana & 4 others (Liquidator Forward Shoes India P Ltd)	Ms Deepika Murali Karthik Sundaram Aswini S	Satyanarayanan R2 Abhinav Parthasarathy R2- R5
7.	Comp.App (AT)(CH) (Ins) No. 109/2021	Muhamad Yavar Dhala Vs Kavitha Surana Liquidator of Forward Shoes (India) Limited & anr	Preethi Mohan	S. Sathyanarayanan R1
8.	Comp.App (AT)(CH) (Ins) No. 104/2021	Ganesh Cartons India P Ltd & 3 others Vs Kavitha Surana Liquidator of Forward Shoes (India) Limited	Abhinav Parthasarathy	S. Sathyanarayanan

## **For Directions**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
9.	Comp App (AT)(Ins) No. 850/2019/TR	S. P Coal Resources P Ltd V Indus Fila Ltd & 3 ors	Goutham Shishankar	Supriya Jain Tushar Mudgal for RP Yugank Goel – R2 Shreyas Jayasimha Akash Sherwal – R4
10.	Comp App (AT)(Ins) No. 421/2020/TR	Bulusu Bhanu Teja V Vance & Health Pharmaceuticals P Ltd & anr	Mullappudi Rambabu N. Eswara Rao Nanduri	Seshatalpa Sai Bandaru - R1 Tushar singh Parthasarathy Bose – R2

<b>11.</b>	Comp App (AT)(Ins) No. 1089/2019/TR	Siemens Limited V Meenakshi Energy Ltd &4 ors	Sameer Jain	Jash Shah – R1 – R2 Sarique Hussain – R3 Apporva Pandey – R5 Ravishankar Devarkonda RP
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By the order of Hon'ble Member (J)

(Chennai Bench)